

MR. SPEAKER: What is this? You are always forcing your views on me.

SHRI NIRMAL KANTI CHATTERJEE: Please bear with me.

MR. SPEAKER. Why should I? Why should I?

SHRI NIRMAL KANTI CHATTERJEE: The question that has been raised in terms of Kaul & Shekdhar has some meaning. That is what I am saying.

MR. SPEAKER: Otherwise, I shall have to hear all the 445 Members.

SHRI NIRMAL KANTI CHATTERJEE: The problem is not that of vote on account As Kaul & Shakhdar correctly mentions, the vote on account, can on exceptional situations...*(Interruptions)*

MR. SPEAKER: That is why, we do not find time for discussing important issues *(Interruptions)*

SHRI NIRMAL KANTI CHATTERJEE: Please bear with me. The problem lies elsewhere. Why is it that the Railway Budget is normally made to be passed before 31st of March? The only argument is, exactly like the excise duties, the new freight structure and passenger fare structure come into operation from 1st of April. The entire budget is based on the estimate of one year's change in freight and fare. Therefore, it is incumbent that the budget is passed. But on the Vote on Account....

MR. SPEAKER: Do me a favour. At least sit down. I will hear all your views

(Interruptions)

MR. SPEAKER: Please sit down.

SHRI NIRMAL KANTI CHATTERJEE: I have tried to draw your attention. If you have understood it, let me thank you.

MR. SPEAKER: I am not as wise as you are. So, it is no question of understanding.

[Translation]

SHRI RAM VILAS PASWAN: Mr. Speaker, Sir, I am on a point of order. At the time when a ruling was given in this august House on Friday, it was stated that the hon. Minister of Home Affairs will make a statement regarding the telephone tapping. *(Interruptions)*

MR. SPEAKER: He is going to make the statement at 2.30p.m.

13.16 hrs

PAPERS LAID ON THE TABLE

Annual Report and Review on the working of the National Airports Authority for 1989-90 and delay in laying the papers etc.

(English)

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MUKUL WASNIK): On behalf of Shri Ghulam Nabi Aad, I beg to lay on the Table

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the National Airports Authority for the year 1989-90, along with Audited Accounts under sub-section (4) of section 24 and section 25 of the National Airports

Authority Act, 1985

- (ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the National Airports Authority for the year 1989-90
- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above
- [Placed in Library See No LT 3726/93]
- (3) A statement (Hindi and English versions) explaining the reasons for not laying the Annual Report and Audited Accounts of the Pawan Hans Limited for the year 1991-92 within the stipulated period of nine months after the close of the Accounting Year

[Placed in Library See No LT 3727/93]

THE MINISTER OF POWER (SHRI N K P SALVE) I beg to lay on the Table-

- (1) A copy of the Memorandum of Understanding (Hindi and English versions) between the National Hydroelectric Power Corporation Limited and the Department of Power, for the year 1992-93

[Placed in Library See No LT-3728/93]

- (2) A copy each of the following

papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 -

- (i) Review by the Government on the working of the North Eastern Electric

Power Corporation Limited Shillong for the year 1991-92

- (ii) Annual Report of the North Eastern Electric Power Corporation Limited, Shillong for the year 1991-92, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon

- (3) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above

[Placed in Library See No LT 3729/93]

Report of the Comptroller and Auditor General of India

- Union Government (No 8 of 1992) - (Commercial)
- Hindustan Teleprinters Ltd

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM) I beg to lay on the Table a copy of the Report (Hindi and English versions) of the Comptroller and Auditor General of India - Union Government (No 8 of 1992) - (Commercial Hindustan Teleprinters Limited under article 151(1) of the Constitution.

[Placed in Library. See No.LT. 3730/93]

Annual Report and Review on the working of Bihar Fruit and Vegetable Development Corporation Ltd; Patna for 1988-89 and delay in laying these papers etc.

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI TARUNGOGOI): I beg to lay on the Table:-

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:
 - (i) Review by the Government on the working of the Bihar Fruit and Vegetable Development Corporation Limited, Patna, for the year 1988-89.
 - (ii) Annual Report of the Bihar Fruit and Vegetable Development Corporation Limited, Patna. for the year 1988-89 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT-3731/93]

Detailed Demands for grants of the Ministry of Law, Justice and Company Affairs for 1993-94

THE MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI H.R. BHARDWAJ): I beg to lay on the Table:-

a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Law, Justice and Company Affairs for the year 1993-94.

[Placed in Library. See No. LT 3732/93]

Annual Report and Review on the working of the Power Grid Corporation of India Ltd., New Delhi for 1991-92 and statement for delay in laying these papers etc.

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI P.V. RANGAYYA NAIDU): I beg to lay on the Table:-

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:-
 - (ii) Review by the Government on the working of the Power Grid Corporation of India Limited, New Delhi, for the year 1991-92.
- (ii) Annual Report of the Power Grid Corporation of India Limited, New Delhi for the year 1991-92 alongwith Audited Accounts and comments

of the Comptroller and Auditor General thereon

Indigenisation and Minutes of the Sittings of the Committee relating thereto
13.17 1/4 hrs

- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above

RULES COMMITTEE
(i) Third Report

[*English*]

[placed in Library See No LT-3733/93]

SHRI SHARAD DIGHE (Bombay North Central) Sir I beg to lay on the Table under sub-rule (2) of rule 331 of the Rules of Procedure and Conduct of Business in Lok Sabha the Third Report (Hindi and English versions) of the Rules Committee

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Power Engineers Training Society New Delhi for the year 1991-92 along with Audited Accounts

(ii) Minutes

- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Power Engineers Training Society New Delhi, for the year 1991-92

SHRI SHARAD DIGHE (Bombay North Central) Sir I beg to lay on the Table the Minutes (Hindi and English versions) of the sitting of the Rules Committee held on 26 March 1993

COMMITTEE ON AGRICULTURE

Tenth Report and Minutes

- (4) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above [placed in Library See No LT-3734/93]

17.17 3/4

[*English*]

SHRI J CHOKKA RAO (Kanmnagar) Sir I beg to present the Tenth Report (Hindi and English versions) of the Committee on Agriculture on Analysis of Price Situation of Agricultural Commodities - A Comparative Study' - Ministry of Agriculture (Deptt of Agriculture and Cooperation) and Minutes of the Sittings of the Committee relating thereto

13 17 hrs

COMMITTEE ON SCIENCE AND TECHNOLOGY

First Report and Minutes

[*English*]

SHRI SRIKANTA JENA (Cuttack) Sir I beg to present the First Report of the Committee on Science and Technology on Department of Electronics Imports and

RULES COMMITTEE

Third Report

13 18 hrs

SHRI SHARAD DIGHE (Bombay North Central) Sir I beg to move the following -